

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 14th July 2025 as follows :

Sr No	Date	Sr No	Date
40 to 48	August 04,2025	74	July 18,2025
49 to 57	August 05,2025	75	Julyt 17,2025
58 to 63	August 06,2025	76 to 79	August 07,2025
64	August 07,2025	80 to 88	August 08,2025
65 to 67	August 06,2025	89 to 97	August 11,2025
68 to 71, 73	August 07,2025		

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 15th day of July, 2025.

By order,

sd/-

(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-

(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.